

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 3020
TO BE ANSWERED ON 26.03.2025

PETITIONS HIGHLIGHTING TRIBAL ISSUES

3020 SMT. PRIYANKA CHATURVEDI:

Will the Minister of **Tribal Affairs** be pleased to state:

- (a) whether it is a fact that the National Human Rights Commission has directed the Ministry to act on petitions highlighting tribal issues in terms of land, education, health, etc;
- (b) if so, the details of these petitions;
- (c) whether the Ministry has taken any step to act upon these petitions; and
- (d) if so, the details thereof, and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (d): No direction has been received in this ministry from National Human Rights Commission (NHRC).
